

In the Court of
IIIrd Addl. SENIOR CIVIL JUDGE
Bangalore Rural District.,
Bangalore
Cause List Dated **15.06.2020**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p><u>ARGUMENTS</u></p> <p>1) Misc. 103/2008 2) OS. 777/2017 3) MA. 14/2016 4) Misc. 85/2017</p> <p><u>HEARING</u></p> <p>1) OS. 2443/2006 2) OS. 1800/2008 3) OS. 385/2012 4) OS. 514/2012 5) OS. 1804/2015 6) OS. 114/2017</p>	<p><u>HEARING</u></p> <p>7) Misc. 186/2019 8) OS. 430/2005 9) Misc. 28/2012 10) OS. 1222/2012 11) OS. 1509/2012 12) OS. 1540/2012 13) MA. 49/2014 14) OS. 314/2016 15) OS. 539/2018 16) OS. 829/2018</p>

IIIrd Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 28.05.2020 issued by Hon'ble High Court of Karnataka.